

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that the cases listed before the SB-VI headed by Hon'ble Ms. Justice Moksha Khajuria Kazmi in the Regular Cause List dated 22nd July, 2022 from Serial No.100 onwards stand transferred to SB-V of Hon'ble Mr. Justice Javed Iqbal Wani, **except part heard, tied and assigned habeas corpus matters**, to be taken up by his lordship in the 2nd half on the aforesaid date.

By order.

Dated:- 21.07.2022

Sd/-
Registrar Judicial,
Sgr.

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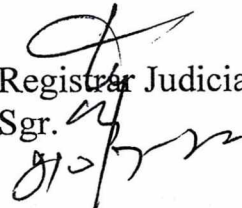
1. Secretary & Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani
2. Secretary & Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.

... for information.

3. Incharge NIC for uploading notice on the official website.
4. Incharge Development Team.

...for information and necessary action at his end.

5. Notice boards.
6. Office file.


Registrar Judicial,
Sgr.

